

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) No. 83 of 2020**

**&**

**I.A. No. 1372 of 2020**

**IN THE MATTER OF:**

**Mr. P. Varadarajn & Ors.**

**....Appellant**

**Vs.**

**Dr. A Jawahar Palaniappan & Anr.**

**....Respondents**

**Present:**

**For Appellants:**

**Mr. SN Mookherjee and Mr. Dhruva Mukerjee, Sr. Advocates with Ms. Pooja Saigal, Mr. Kumar Anurag Singh and Mr. Shantanu Chaturvedi, Advocates.**

**For Respondents:**

**Mr. Sudipto Sarkar and Mr. Arun Kathpalia, Sr. Advocates with Mr. Utkarsh Joshi, Advocate for R-2.**

**ORDER**

**(Through Virtual Mode)**

**25.02.2021:** List this I. A. No. 1372 of 2020 in Company Appeal (AT) No. 83 of 2020 under the heading 'For Orders' on **18<sup>th</sup> March, 2021, at 2.00 PM.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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